### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION No. 3023

## TO BE ANSWERED ON FRIDAY, THE 5<sup>TH</sup> JANUARY, 2018 15, PAUSHA, 1939 (SAKA)

### TAX ON DEPOSITS OF RETIRED PERSONS

## 3023. SHRI VIJAY KUMAR HANSDAK: SHRIMATI RAMA DEVI:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government is considering to ensure that the money deposited in banks by the retired persons is not taxed;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the reaction of the Government thereto?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a)to(b) No Madam. At present, no such proposal is under consideration of the Government.
- (c) Tax is levied on total income computed in accordance with the provisions of the Income-tax Act, 1961.

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